

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1021
ANSWERED ON:25.11.2002
COMPENSATION TO DROUGHT AFFECTED STATES
RAMDAS ATHAWALE;RATILAL KALIDAS VARMA

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of districts particularly tribal areas of Maharashtra and other States affected by drought and the extent of loss caused to life and property during the last three years, State- wise;
- (b) whether any Central team visited the affected States during the said period;
- (c) if so, the details of the report submitted by the said team, State-wise;
- (d) the funds sought by such State Governments including Maharashtra as compensation during the said period;
- (e) whether the Union Government have released the requisite funds; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (f): Government of Maharashtra has informed that 26 Districts during 2000-2001, 16 Districts during 2001-2002 and 33 Districts during the current year have been affected by the drought. The Central Teams visited the State for assessment of the drought situation earlier and no assistance was sanctioned from the National Calamity Contingency Fund (NCCF) as State Government had adequate funds in the Calamity Relief Fund to meet the situation. A Central Team also visited the State for assessment of current year's drought. The High Level Committee (HLC) approved an amount of Rs. 20 crores subject to adjustment of available balances in the Calamity Relief Fund (CRF) of the State.